

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.300/98

Tuesday, this the 24th day of February, 1998.

CORAM:

HON'BLE MR AM SIVADAS, JUDICIAL MEMBER

RR Rajesh,
S/o S Radhakrishnan Nair,
PSR Bhavan, Chenkottukonam,
Chempazhanthi.P.O.
Trivandrum District. - Applicant

By Advocate Mr KS Bahuleyan

VS

The Senior Superintendent of Post Offices,
Thiruvananthapuram North Division,
Thiruvananthapuram-695 001. - Respondent

By Advocate Mr Sunil Jose, ACGSC

The application having been heard on 24.2.98, the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR AM SIVADAS, JUDICIAL MEMBER

The applicant seek to direct the respondent to consider him for regular selection and appointment to the post of Extra Departmental Branch Post Master(EDBPM for short), Kurakkada Post Office.

2. The applicant states that he has passed SSLC examination securing 404 marks out of 600. He has also states that he has passed the Pre-Degree examination and is aged 18 years now. The applicant having come to know that there is a regular

vacancy of EDBPM at Kurakkada Post Office, has submitted A-1 representation dated 16.1.98 for consideration of his candidature.

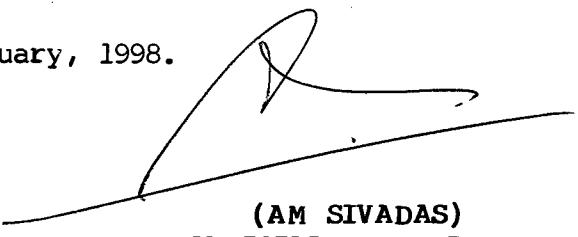
3. It is submitted by the counsel on both sides that in the light of the verdict of the Apex Court (Excise Superintendent, Malkapatnam, Krishna District, A.P. Vs KBN Visweshwara Rao, (1996) 6 SCC, 216) that selection need not be confined to those who are sponsored by the Employment Exchange only, the applicant is also entitled to be considered for the selection.

4. Accordingly, the respondent is directed to consider the applicant also, if he is otherwise qualified along with other candidates for the post of EDBPM, Kurakkada Post Office in the interview scheduled to be held on 2.3.98 or to any other deferred date.

5. The O.A. is disposed of accordingly. No costs.

6. Learned counsel for respondent undertakes to inform the respondent of this order forthwith. I record the submission.

Dated, the 24th February, 1998.


(AM SIVADAS)
JUDICIAL MEMBER

trs/24298

LIST OF ANNEXURE

1. Annexure A-1: Representation dated 16.1.1998 submitted by the applicant before the respondent.

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